HIGH COURT OF UTTARAKHAND NAINITAL

NOTIFICATION

No. 4 /VIII-a-1/Stationery/UHC/2012

Dated: January 24, 2012

Pursuant to the Government Notification No.128(I)/XXXI(13) G/2012 dated 11.01.2012 issued U/s 25 Negotiable Instrument Act 1881(Act of 26,1881), 30.01.2012 (Monday) is hereby declared holiday in the High Court and Subordinate Courts on account of Vidhan Sabha Election-2012.

By order of the Court Sd/-(Ram Singh) Registrar General

No. 44/ /UHC/Stationery/2012 Dated: January 24, 2012 Copy forwarded for information and necessary action to:-

1. Secretary General, Supreme Court of India, New Delhi.

- 2. Joint Secretary, Ministry of Law & Justice, Jaisalmer House, Man Singh Road, New Delhi.
- 3. Principal Secretary Law-cum-L.R., Government of Uttarakhand, Dehradun.
- Secretary Legislative and Parliamentary Affairs, Government of Uttarakhand Vidhan Sabha, Dehradun.

5. P.P.S. to Hon'ble the Chief Justice.

P.S./P.A. to Hon'ble Judges with the request to place this Notification for His Lordship's kind perusal.

7. All the Registrar General/Registrar of all High Courts.

8. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Nainital.

9. All the District Judges, State Judiciary, Uttarakhand.

- 10. Advocate General/Government Advocate/Chief Standing Counsel.
- 11. Assistant Solicitor General, Union of India.
- 12. Additional Chief Standing Counsel, U.P.

13. President, High Court Bar Association, Nainital.

14. Registrar (Inspection)/Registrar (Judicial)/Additional Registrar/ Registrar (Protocol) of the Court.

15. Joint Registrar of the Court.

16. All the Deputy Registrars of the Court.

17. Head P.S./Head B.S. of the Court.

18. All the Assistant Registrars/Section Officers/Management Officer/Librarian of the Court.

19. Chief Public Relation Officer/Chief Protocol Officer of the Court.

 OIC/NIC & System Analyst of the Court with the request to upload this Notification in the official website of High Court of Uttarakhand.

21. Dispensary, High Court of Uttarakhand.

22. Security Officer, High Court of Uttarakhand.

- Joint Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee with the request to publish the Notification in the next issue of the Gazette of Uttarakhand.
- 24. Guard File.
- 25. Notice Board.

Registrar (Protocol)